

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:109  
ANSWERED ON:13.03.2012  
PILFERAGE FROM FCI GODOWNS  
Ramshankar Dr.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government proposes to provide foodgrains at cheaper rates to nearly three fourths population of the country under the Public Distribution System;
- (b) if so, the details thereof;
- (c) whether certain incidents of pilferage of foodgrains meant for distribution to the poor from the Food Corporation of India godowns have come to light; and
- (d) if so, the details thereof indicating the number of such cases reported during the last three years alongwith the action taken thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The National Food Security Bill, 2011, introduced in the Lok Sabha on 22.12.2011, inter-alia seeks to entitle upto 75% of the rural population (with at least 46% belonging to the priority households) and upto 50% of the urban population (with at least 28% belonging to the priority households) to receive foodgrains at subsidized prices under Targeted Public Distribution System. As per the Bill, the priority households will be entitled to receive seven kg of foodgrains per person per month at prices not exceeding Rs. 3, 2 and 1 per kg for rice, wheat and coarse grains respectively. General households will be entitled to receive not less than three kg of foodgrains per person per month at prices not exceeding 50% of the Minimum Support Price (MSP) for wheat and coarse grains and not exceeding 50% of derived MSP for rice.

(c) As per records of Food Corporation of India (FCI), no incident of pilferage of foodgrains meant for distribution to the poor from FCI godowns have come to light, However theft cases have been reported by Regions.

(d) The details of theft cases reported during the last three years, as reported by the FCI, are at Annexure, for which following actions are being taken to curb/detect such cases:-

- 1) Installation of barbed wires fencing of boundary walls, provision of street lights in the godowns/complexes and proper locking of the sheds.
- 2) Security staffs of FCI as well as other agencies like Home Guards, Special Police Officers are deployed for safety of stocks.
- 3) Deployment of Central Industrial Security Force and State Armed Police has been done at vulnerable depots / godowns in the naxal prone area
- 4) Security Inspections as well as surprise checks of the depots are being conducted from time to time at various levels to detect and plug any security lapses.
- 5) FIRs have also been lodged with the Police where such incidents have come to notice. Apart from this, departmental action including recovery of loss has been resorted to act as deterrent.